
**M/s Jamil Ahmed Bechu Vs Bharat Sanchar Nigam Tailoring G.S. Road
Ltd. (BSNL) & ors**

Arbitration Petition No.1 of 2018

Court: Meghalaya High Court

Date of Decision: Aug. 14, 2018

Acts Referred:

Arbitration and Conciliation Act, 1996 " Section 11(6a), 11, 12(5), 12

Hon'ble Judges: MOHAMMAD YAQOOB MIR, CJ

Bench: Single Bench

Advocate: HL Shangreiso, S Roy, R Deb Nath

Final Decision: Disposed off

Judgement